Name of the corporate debtor: GVK Power (Goindwal Sahib) Limited

## Date of commencement of CIRP: 10th October 2022

65,84,67,71,848 65,84,67,71,848

List of creditors as on: 05th January 2023

100.00%

(Amount in INR)

## Secured financial creditors (other than financial creditors belonging to any class of creditors)

**Details of Claim received Details of Claim admitted** Amount of Amount of any mutual Identification Amount of claim Amount of claim Remarks, Amount of claim Name of Creditor dues, that S No contingent admitted / Amount covered by Amount covered by Whether related % of voting share not admitted under verification if any Date of receipt Amount claimed Nature of claim may be set-Provisionally security interest party in CoC off admitted\* 1 IDBI Bank 31-Oct-22 14,12,80,84,102 14,12,80,84,102 Financial 14,12,80,84,102 14,12,80,84,102 No 21.46% 2 Punjab National Bank 7,72,26,17,488 Financial 7,72,26,17,488 11 73% \*Note-1 28-Oct-22 7.72.26.17.488 7,72,26,17,488 Nο 3 Union Bank of India 28-Oct-22 6,82,98,18,435 6,82,98,18,435 Financial 6,82,98,18,435 6,82,98,18,435 No 10.37% 4 Axis Bank 01-Nov-22 5,59,75,78,051 5,59,75,78,051 Financial 5,59,75,78,051 5,59,75,78,051 No 8.50% 5 IIFCL 07-Nov-22 5,14,50,23,511 5,14,50,23,511 Financial 5,14,50,23,511 5,14,50,23,511 No 7.81% 6 LIC 31-Oct-22 5,04,06,63,313 5,04,06,63,313 Financial 5,04,06,63,313 5,04,06,63,313 No 7.66% 7 Bank of Baroda 09-Nov-22 4,87,22,00,808 4,87,22,00,808 Financial 4,87,22,00,808 4,87,22,00,808 7.40% Nο 8 UCO Bank 01-Nov-22 4,49,61,47,620 4,49,61,47,620 Financial 4,49,61,47,620 4,49,61,47,620 No 6.83% 9 Punjab & Sind Bank 4,22,32,01,106 4,22,32,01,106 Financial 4,22,32,01,106 4,22,32,01,106 6.41% 01-Nov-22 No 10 Aditya Birla ARC 31-Oct-22 3,17,30,12,306 3,17,30,12,306 Financial 3,17,30,12,306 3,17,30,12,306 No 4.82% 11 Bank of India 31-Oct-22 2,61,13,13,818 2,61,13,13,818 Financial 2,61,13,13,818 2,61,13,13,818 No 3.97% 12 Indian Bank 31-Oct-22 2,00,71,11,290 2,00,71,11,290 Financial 2,00,71,11,290 2,00,71,11,290 No 3.05% \*Note-1

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<sup>\*</sup>Note 1- Amounts have been provisionally admitted based on limited information received from FC as part of submitted proof of claim and information available as per books of the corporate debtor. The admitted amount & thus CoC constitution may undergo change subject to receipt of requested additional supporting information from the FC (detailed excel workings of the claim amount submitted facility-wise) and completion of its verification.